

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

IA 3462/2022 in C.P. (IB)/1267/(MB)/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **Punjab National Bank VS Linkson International Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Ayush J. Rajani, PCA
Section 60(5) & 7 of the IBC, 2016

ORDER

IA 3462/2022

This is an Application filed by the Applicant, Liquidator of the Corporate Debtor (in Liquidation), for placing Interlocutory Application bearing IA No. 1300 of 2020 High on Board on the adjourned date (i.e. on 06.12.2022).

Counsel for the Liquidator has explained the urgency in the matter and submits that IA 1300 of 2020 be heard on the priority basis. Having considered the submissions of the Counsel appearing for the Liquidator, this Bench is satisfied and accordingly directs the Registry to list the Interlocutory Application bearing IA No. 1300 of 2022, High on Board, on the adjourned date (i.e. on 06.12.2022). With the aforesaid observation, the Interlocutory Application bearing IA No. 3462 of 2022 is partly allowed and disposed of.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare